

SECTION XV

THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NOS. 5 & 6

(Application for directions and Exemption from filing Official
Translation)

IN

CIVIL APPEAL NO. 8300 OF 2002

P.C. AGARWALA

...APPELLANT

VERSUS

PAYMENT OF WAGES INSPECTOR & ORS.

...RESPONDENTS

OFFICE REPORT

It is submitted that the appeal above-mentioned was listed before the Hon'ble Court on 26.09.2005, when their Lordship were pleased to allow the same in terms of the Signed Reportable Judgment. Copy of the same is annexed as Annexure P-6 in the application for directions.

It is further submitted that Mr. S.K. Mitra, Advocate for Appellant has on 14.08.2015 filed application for directions alongwith application for Exemption from filing Official Translation. Applications are registered as I.A. Nos. 5 & 6. Copies of the same are placed with appeal paper books.

It is lastly submitted that appeal paper books have been weeded out as per the prevailing practice and Counsel for the applicant has provided the appeal paper books.

The application in the appeal above-mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 20th day of February, 2016.

ASSISTANT REGISTRAR

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